

**West Bengal Universities (Control Of Expenditure)
(Cessation Of Application) Act, 1979**

27 of 1979

[13 October 1979]

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PREAMBLE

An Act to provide for the cessation of application of the West Bengal Universities (Control of Expenditure) Act, 1976.

Whereas it is necessary to provide for the cessation of application of the West Bengal Universities (Control of Expenditure) Act, 1976 (West Ben. Act XVII of 1976.) to each of the Universities subject to that Act at the appropriate stage;

It is hereby enacted in the Thirtieth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV, of the 22nd March, 1979, page 592; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 5th September, 1979.

1. Short title, application and commencement :-

(1) This Act may be called the West Bengal Universities (Control of Expenditure) (Cessation of Application) Act, 1979.

(2) It shall apply to the Universities constituted or established, as the case may be, under sub-section (1) of section 3 of-

(i) the Calcutta University Act. 1966; (West Ben. Act II of 1966.)

(ii) the Burdwan University Act, 1959; (West Ben. Act XXIX of 1959.)
(iii) the North Bengal University Act, 1961; (West Ben. Act XXVII of 1961.)
(iv) the Jadavpur University Act, 1955; (West Ben. Act XXXIII of 1955.)
(v) the Kalyani University Act, 1960; (West Ben. Act XIII of 1960.)
(vi) the Rabindra Bharati Act, 1961. (West Ben. Act XXIX of 1961.)
(3) It shall come into force in relation to such University and on such date¹ as the State Government may, by notification in the Official Gazette, declare.

2. Effect of cessation :-

Upon the declaration of the date in relation to a University under sub-section (3) of section 1, the provisions of the West Bengal Universities (Control of Expenditure) Act, 1976 shall cease to apply to that University.

3. Savings :-

A declaration under sub-section (3) of section 1 in relation to a University shall not affect anything done or any action taken under the West Bengal Universities (Control of Expenditure) Act, 1976, prior to such declaration.